

CAUSE LIST OF THE COURT OF **SRI BASAVARAJ SANADI.**, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **01.07.2021**

<b>MORNING SESSION HEARING</b>	<b>AFTERNOON SESSION HEARING</b>
1. OS 10/2008	16. CC 3397/2021
2. OS 154/2008	17. CC 3400/2021
3. OS 72/2010	18. Cmis 38/2021
4. OS 40/2010	20. Cmis 269/2020
5. OS 280/2011	21. Cmis 57/2021
6. OS 224/2012	22. OS 56/2005
7. OS 240/2012	23. OS 42/2012
8. OS 132/2013	24. OS 370/2012
9. OS 174/2013	25. OS 372/2014
10.OS 302/2014	26. OS 378/2014
11.OS 332/2014	27. OS 118/2016
12.OS 352/2014	28. OS 216/2016
13.OS 220/2015	29. OS 218/2016
14.OS 280/2015	30. OS 344/2016
15.OS 98/2012	

Hosakote  
30.06.2021

Prl. Civil Judge & JMFC.,  
Hosakote.

**Note:**

1. All the other cases which stand posted on the day have been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.



CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **01.07.2021**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<p style="text-align: center;"><b>JC Matters</b></p> <ol style="list-style-type: none"><li>1. CC 496/2014</li><li>2. CC 358/2019</li><li>3. CC 3259/2021</li><li>4. CC 3293/2021</li><li>5. Cr 85/2021 NGPS</li></ol>	<p style="text-align: center;"><b>HEARING</b></p> <ol style="list-style-type: none"><li>16. CC 1138/2015</li><li>17. CC 1276/2015</li><li>18. CC 1288/2015</li><li>19. CC 304/2016</li><li>20. CC 326/2017</li><li>21. CC 1246/2017</li><li>22. CC 790/2018</li><li>23. CC 2466/2019</li><li>24. CC 2477/2019</li><li>25. CC 2640/2019</li><li>26. CC 207/2021</li><li>27. PCR 145/2020</li><li>28. CrI.Misc 81/2021</li><li>29. CrI.Misc 95/2021</li><li>30. CrI.Misc 96/2021</li></ol>
<p style="text-align: center;"><b>HEARING</b></p> <ol style="list-style-type: none"><li>6. CC 363/2009</li><li>7. CC 1019/2009</li><li>8. CC 206/2010</li><li>9. CC 528/2011</li><li>10. CC 1399/2011</li><li>11. CC 1036/2013</li><li>12. CC 1659/2014</li><li>13. CC 311/2019</li><li>14. CC 2451/2019</li><li>15. Cr 93/2021 NGPS</li></ol>	

Hosakote  
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*Caimi* 30/6/21  
Addl. Civil Judge & JMFC.,  
Hosakote.

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